

(b) if, so, when are these products expected to be released for public (Institutions and Doctors) use ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b). Sri Chitra Tirunal Institute for Medical Science and Technology (Kerala), as part of its R&D activity, developed the technology for producing disposable blood storage and transfusion device (blood bags) and also implantable heart valves made of specific materials. The technology developed for blood bags was transferred to a joint sector company in Trivandrum for pilot production subsequent to clinical trials. The commercial production is expected to begin in 1986.

A limited trial production of 1000 heart valves is likely to take place in early 1986. Controlled clinical trials are expected to be conducted in 1986. The commercial production of heart valves may start in 1987 after the clinical trials are successfully completed.

#### Voluntary Organisations Recognised by Government for Plan Implementation

2586. SHRI HUSSAIN DALWAI : Will the MINISTER OF PLANNING be pleased to state :

(a) which are the voluntary organisations recognised by Government for the purpose of implementation of Plan schemes of Government;

(b) what is the proposal in the Seventh Five Year Plan for utilizing the services of these voluntary organisations; and

(c) which are the areas of operation earmarked for seeking the assistance of such voluntary organisations ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) Some of the Ministries/Departments are channelising a part of the funds relating to Plan Schemes through

Voluntary Organisations. No Central list of such Organisations has been maintained.

(b) and (c). In the Seventh Five Year Plan a significant role has been envisaged for the voluntary agencies in the implementation of rural development, minimum needs, and poverty alleviation programmes. It is proposed that about Rs. 100-150 crores of Plan expenditure in the Central and State sectors would be earmarked for use in active collaboration with voluntary agencies.

#### Withdrawing of Diplomatic Relation by Morocco

2587. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Morocco has severed diplomatic links with India;

(b) whether India took Morocco into confidence before giving recognition to Sahwari Arab Democratic Republic; and

(c) whether there is any move or steps taken to improve relations with Morocco including restoration of diplomatic link ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B.R. BHAGAT) : (a) and (b). Yes, Sir.

(c) Government have always endeavoured to strengthen the ties of friendship and understanding between Morocco and India and accordingly we have regretted the fact that Morocco chose to break off diplomatic relations with India.

12.00 hrs.

#### PAPERS LAID ON THE TABLE

[English]

Seventh Five Year Plan, 1985-90  
Volumes I and II

THE PRIME MINISTER (SHRI RAJIV GANDHI) : I beg to lay on the Table a copy of 'Seventh Five Year Plan 1985-90'

(Volms. I and II) (Hindi and English versions).

[Placed in Library. See No. L.T.-1542/85]

**SHRI BASUDEB ACHARIA (Bankura) :** Already it is finalised, we did not get an opportunity to discuss it.

**PROF. MADHU DANDAVATE (Rajapur) :** No discussion took place. The entire plan was finalised without any consideration by the Parliament. In the past it never happened. The approach was always different. The whole document was finalised without taking the Parliament into confidence.

**MR. SPEAKER :** We are discussing it now.

*(Interruptions)*

**SHRI NARAYAN CHOUBEY (Midnapur) :** It is very important.

*(Interruptions)*

**SHRI INDRAJIT GUPTA (Basirhat) :** I thought that any Government would be interested, before finalising the Plan, to listen to the suggestions and opinions of the members of the House.

**SHRI BASUDEB ACHARIA :** Parliament is being by-passed.

**First Interim Report of the Kudal  
Commission of Inquiry and  
Memorandum of Action  
taken thereon**

**THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) :** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952 :—

- (1) First Interim Report of the Kudal Commission of Inquiry appointed to inquire into the working and activities etc. of Gandhi Peace Foundation, Gandhi Smarak Nidhi, All India Sarva Seva Sangh, Association of Voluntary Agencies for Rural Development and other orga-

nisations closely connected with them.

- (2) Memorandum of Action taken on the above Report.

[Placed in Library. See No. L.T.-1543/85]

**Notification under Central Industrial  
Security Force Act**

**THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) :** I beg to lay on the Table a copy of the Central Industrial Security Force (Second Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 789 in Gazette of India dated the 24th August, 1985 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

[Placed in Library. See No. L.T.-1544/85]

**Annual Report of and Review on  
National Institute of Public  
Finance and Policy,  
New Delhi for 1984-85**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 1984-85 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Public Finance and Policy, New Delhi, for the year 1984-85.

[Placed in Library. See No. L.T.-1545/85]

**SHRI AMAL DATTA (Diamond Harbour) :** Mr. Ansari has stated in Rajya Sabha that he is ready to lay the Varadarajan Committee Report on the table of Rajya Sabha. Let the same answer be given here. Let that Report be laid here.

(Interruptions)

[Translation]

MR. SPEAKER : In case he lays the Report in Rajya Sabha, he will lay the same in Lok Sabha also.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : We have not yet received the Varadarajan Committee Report.

(Interruptions)

[Translation]

MR. SPEAKER : How can he lay it beforehand? How can he lay it on the Table when it has not been received ?

Annual Report of and Statement re : Review on Maharashtra Association for the Cultivation of Science, Pune, for 1984-85 of Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Kerala for 1984-85, of Wadia Institute of Himalayan Geology, Dehra Dun for 1984-85, of C.S.I.R., New Delhi for 1983-84 etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1984-85 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Maharashtra Association for the Cultivation of

Science, Pune, for the year 1984-85.

[Placed in Library. See No. L.T. 1546/85]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Kerala, for the year 1984-85 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Kerala, for the year 1984-85.

[Placed in Library. See No. L.T.-1547/85]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1984-95 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Wadia Institute of Himalayan Geology, Dehra Dun for the year 1984-85

[Placed in Library. See No. L.T.-1548/85]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1983-84.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1983-84 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by

the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1983-84.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. L.T.-1549/85]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1984-85.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1984-85 together with Audit Report thereon.

- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1984-85.

[Placed in Library. See No. L.T.-1550/85]

SHRI S. JAIPAL REDDY (Mahbubnagar) : Is the House going to have the opportunity of discussing it on the floor of this House ?

SHRI Z. R. ANSARI : The Varadarajan Committee Report has not been received by us yet. Certainly we shall lay it before House whenever the Report comes.

(Interruptions)

SHRI AMAL DATTA : Whenever it comes, you will lay it on the table of the House ?

SHRI Z. R. ANSARI : When it is laid there, it will be certainly laid here also.

SHRI INDRAJIT GUPTA : We should not, even inadvertently give an impression outside that this House is not sensitive to the suffering of people. In that House the Chairman has made an official reference from the Chair paying homage to the dead in the Bhopal gas tragedy.

MR. SPEAKER : We have always done it, Sir.

SHRI INDRAJIT GUPTA : We never did it this time. My question has been sent back by your office saying that this is not a matter concerning the Central Government. Two thousand people died in Bhopal, it is an unprecedented tragedy and this is the kind of attitude that is taken. We say nothing here and questions are not allowed also.

[Translation]

MR. SPEAKER : Let me clarify...

(Interruptions)

[English]

Not only here, wherever there has been a calamity, we have shared their grief. We did it Sir. We always did it, we shared the grief and calamity wherever it has happened throughout the world. We did it even in the case of Colombia. We are always concerned with our own people and this has been the biggest tragedy that ever occurred on the face of this earth. That is what I said. We have done it. And now we can reiterate it. Our concern is the same.

PROF. MADHU DANDAVATE : When one year was completed, in the other House there was a reference. We also referred to Hiroshima and Nagasaki.

MR. SPEAKER : We did that for the calamity in Colombia also. We are concerned very much Sir. We have done whatever we can do.

(Interruptions)

SHRI AMAL DATTA : Unfortunately not only you rejected; whatever I said was deleted from the records also.

SHRI BASUDEB ACHARIA : Why was it expunged ?